

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.107
C.P.(IB)/29(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sumilon Industries Pvt Ltd
V/s
Savitri Polyesters Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamlesh Vaidankar, Adv.
For the Respondent : Mr. Kunjal Dalal, PCS

ORDER

We have heard the Learned Counsel for the applicant as well as Learned Counsel for the corporate debtor.

The order is reserved.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Vinit

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SHAMMI KHAN
MEMBER (JUDICIAL)